

**DIVISION BENCH**

**ITEM NO.143**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IVN. P No.01/2021 IN CP (IB) No.76/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 29<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>DEEPAK GUPTA HUF V/S M/S SPARKSPELL HOMES PVT LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Ms. Gunjan Jadwani, Proxy for : *For the Applicant in IVN. P No.01/2021*  
Sh. Yash Tandon, Adv.

Sh. R.P. Agarwal, Sr. Adv. : *For the Res. no. 2 in IVN. P No.01/2021*  
assisted by Sh. Abhishek Tripathi, Adv.

**ORDER**

Ld. Counsels representing the parties are present physically.

- 1.** At the joint request made by the Ld. Counsels representing the parties, the matter is adjourned for 31<sup>st</sup> May, 2024 to come up higher on Board.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**29<sup>th</sup> April, 2024**

*Kavya Prakash Srivastava*  
*(Stenographer)*